HIGH COURT OF JUDICATURE FOR RAJASTHAN PRINCIPAL SEAT AT JODHPUR

NOTICE

No. Accts/Bldg/40/2019

In continuation of Notice no. Accts/Bldg/39/2019 issued on 07.11.2019, it is hereby notified that the last date for removing/clarifying the mismatch has been extended till 18.11.2019 upto 5:00 PM.

By Order

Date: 14.11.2019

Registrar Administration Rajasthan High Court Jodhpur.

No. Accts/Build/ New RHC Adv. Chamber/1040 Date: 14.11.2019

Copy forwarded to the following for information necessary action:-

- President, Rajasthan High Court Advocates Association,
 Jodhpur /Rajasthan High Court Lawyers Association, Jodhpur.
- General Secretary, Rajasthan High Court Advocates Association, Jodhpur/Rajasthan High Court Lawyers Association, Jodhpur.
- 3. Secretary, Bar Council, Rajasthan High Court, Jodhpur.
- 4. Notice Board, Rajasthan High Court, Jodhpur.

REGISTRAR (ADMN.)